

**STATEMENT RE. MAINTENANCE
OF INTERNAL SECURITY (AMEND-
MENT) ORDINANCE**

**THE MINISTER OF HOME AF-
FAIRS (SHRI K. BRAHMANANDA
REDDY).** I beg to lay on the Table
an explanatory statement (Hindi and
English versions) giving reasons for
immediate legislation by the Mainte-
nance of Internal Security (Amend-
ment) Ordinance, 1976

13 26 hrs

**CONSERVATION OF FOREIGN EX-
CHANGE AND PREVENTION OF
SMUGGLING ACTIVITIES (SECOND
AMENDMENT) BILL***

**THE MINISTER OF STATE IN
CHARGE OF THE DEPARTMENT
OF REVENUE AND BANKING
(SHRI PRANAB KUMAR MUKHER-
JEE)** I beg to move for leave to in-
troduce a Bill further to amend the
Conservation of Foreign Exchange and
Prevention of Smuggling Activities
Act, 1974

MR SPEAKER The question is

"That leave be granted to intro-
duce a Bill further to amend the
Conservation of Foreign Exchange
and Prevention of Smuggling Acti-
vities Act, 1974"

The motion was adopted

**SHRI PRANAB KUMAR MUKHER-
JEE.** I introduce the Bill.

**STATEMENT RE. CONSERVATION
OF FOREIGN EXCHANGE AND
PREVENTION OF SMUGGLING
ACTIVITIES (AMENDMENT) ORDINANCE**

**THE MINISTER OF STATE IN
CHARGE OF THE DEPARTMENT OF
REVENUE AND BANKING (SHRI
PRANAB KUMAR MUKHERJEE):**
I beg to lay on the Table an explana-
tory statement (Hindi and English

versions) giving reasons for imme-
diate legislation by the Conservation
of Foreign Exchange and Prevention
of Smuggling Activities (Amend-
ment) Ordinance, 1976.

*The Lok Sabha adjourned for Lunch
till Thirty minutes past Fourteen of
the Clock.*

*The Lok Sabha re-assembled after
Lunch at Thirty minutes past Fourteen
of the Clock*

[Mr Deputy-Speaker in the Chair]

**MOTION RE NATIONAL POLICY
FOR CHILDREN--Contd**

MR. DEPUTY-SPEAKER We re-
sume discussion on the National Policy
on Children

**SHRI PRIYA RANJAN DAS
MUNSI** (Calcutta-South) Mr
Deputy-Speaker, Sir, the recom-
mendation on certain observations of
the Board with regard to the policy
on children of our country is, really
speaking, a very good outcome and a
very good exercise. I have patiently
heard the views and the policy as
they were expressed by our hon De-
puty Minister on the last day of the
previous session. I also congratulate
him for his attitude towards the chil-
dren. But, I would like to point out
a few things on this national policy
on children, which is followed in other
countries as well as in India.

In India, perhaps, it is a known fact,
both from the point of view of reli-
gion and that of ancient thinking, that
the child is treated as God. Usually, it
is a common phenomenon both in the
villages and the cities. This symbol-
ises our devotion to children. It also
indicates our expectations and our
dreams about children.

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